

GOVERNMENT OF TRIPURA
OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR
SEPAHIJALA DISTRICT, BISHRAMGANJ
(Law Cell)

No. F. 9 (9)/ DM / SPJ /LAW/2021/ 2340-41

Dated, 06/05/2021

To
The Member Secretary,
Tripura State Pollution Control Board,
Govt. of Tripura,
Gurkhabasti, Agartala, Tripura (W)

Sub: Submission of District Environmental Plan (DEP).

Ref.: F.11 (109)/DSTE/ENV/Pt-I/1147-57, dated 09/02/2021

Sir,

In reference to the subject cited above, I am to submit herewith the **District Environmental Plan (DEP)** in compliance to the direction passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A. No.360/2018, dated 29/01/2021 for your ready reference.

This is for your information and doing the needful.

Yours sincerely,

Enclosures:- As stated above.

(Vishwasree B., IAS)

District Magistrate and Collector,
Sepahijala District, Bishramganj

Copy to:

1. The **Director**, Deptt. of Science, Technology & Environment, Govt. of Tripura for kind information.

District Environment Plan
Hon'ble NGT vide order dated 26/09/2019 in the matter of OA 360
of 2018

Introduction

Hon'ble National Green Tribunal vide order dated 26/09/2019 in O.A. No. 360 of 2018 filed by Shree Nath Sharma Vs Union of India and Others directed that CPCB shall facilitate the District Magistrates in preparation of District Environmental Plan by placing Model plan on its website. This model plan may be adopted as per local requirements by all Districts under supervision of District Magistrate.

The said Order also directs that Department of Environment in respective States / UTs should collect district plans to prepare State Environment Plan, which shall be monitored by respective Chief Secretaries of State/UT by 15/12/2019.

Based on State Environmental plans, CPCB and Ministry of Environment, Forest & Climate Change shall prepare National Environmental Plan, under the supervision of Secretary, MoEF&CC and Chairman, CPCB by 31/01/2020. The National Action Plan needs to be submitted before Hon'ble NGT 15/02/2020.

In compliance to above directions, CPCB has prepared a model District Environment Plan (DEP) that covers following thematic areas;

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Above model DEP is available at CPCB website - <https://www.cpcb.nic.in>. The model DEP covers 7 thematic areas by capturing basic information on 64 action areas through about 220 data points, which are essential part of District Environment Plan. The office of District Magistrate may use the template of action points and indicative data requirements given in this Model document for preparing Environment Management Plan. Information pertaining to data points may be collected from respective agencies in the District.

District Magistrates may initiate data acquisition from concerned local agencies and use the excel file 'OA 360 NGT District Environment Plan.xlsx' given at website for data entry, additional entries may be made in excel sheet as per local requirement. Information received from Districts may be used by State Department of Environment to develop appropriate State Environment Plan.

The proposed District Environmental Management Plan for 7 thematic areas

1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB	1.Bishalgarh Municipal Council (BMC) 2.Melaghar Municipal Council (MMC) 3.Sonamura Nagar Panchayat (SNP)	1.Bishalgarh Municipal Council (BMC) 2.Melaghar Municipal Council (MMC) 3.Sonamura Nagar Panchayat (SNP)
	No of ULBs in the District		3 Nos.
	Population		1.Bishalgarh Municipal Council - 21075 2.Melaghar Municipal Council - 19944 3.Sonamura Nagar Panchayat - 11141
SW1	Report on inventory of total solid waste Generation		
SW1a		Total solid waste Generation	[13.518 MT/Day]
SW1b		Qty. of Dry Waste segregated	[3.15 MT/Day]
SW1c		Qty. of Wet Waste segregated	[5.8 MT/Day]
SW1d		Qty. of C&D Waste segregated	[0.015 MT/Day]
SW1e		Qty. of Street Sweeping	[1.25 MT/Day] [BMC-Not estimated]
SW1f		Qty. of Drain Silt	[0.4 MT/Day] [BMC-Not estimated]
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[0.152 MT/Day]
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[0.12 MT/Day] [BMC-not estimated]
SW1i		No of Old dump sites	[01Nos]
SW1j		Qty stored in dumpsites	NA
SW1k		No of Sanitary landfills	[SNP-Land identified] [BMC & MMC - None]
SW1l		No of wards	[41Nos]
SW2	Compliance by Bulk Waste Generators		
SW2a		No of BW Generators	[8 Nos.]
SW2b		No of on-site facilities for Wet Waste	[7 Nos.]
SW3	Compliance in segregated waste Collection SW Collection (MT Per day)		
SW3a		Total generation	[13.518 MT/Day]
SW3b		Wet Waste	[5.6 MT/Day]

SW3c		Dry Waste	[2.75 MT/Day]
SW3d		C&D Waste	[0.015 MT/Day] or [MMC & SNP -Collection initiated]

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SW4	Waste Management Operations		
SW4a		Door to Door Collection	[MMC & SNP-100%] / [BMC-partial 60%]
SW4b		Mechanical Road Sweeping	[not initiated]
SW4c		Manual Sweeping	[MMC & SNP-100%] / [BMC-partial 40%]
SW4d		Segregated Waste Transport	[100%]
SW4e		Digesters (Bio-methanation)	[not initiated]
SW4f		Composting operation	[100 % of WW]
SW4g		MRF Operation	[MRF used]
SW4h		Use of Sanitary Landfill	[SNP-Land identified] / [BMC & MMC-no SLF]
SW4i		Reclamation of old dumpsites	[not initiated]
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[not initiated]
SW4k		Linkage with Recyclers	[MMC & SNP-initiated] / [BMC-not initiated]
SW4l		Authorization of waste pickers	[MMC & SNP-initiated] / [BMC-not initiated]
SW4m		Linkage with TSDF / CBMWTF	[MMC & SNP-initiated] / [BMC-not initiated]
SW4n		Involvement of NGOs	[MMC & SNP-initiated] / [BMC-not initiated]
SW4o		Linkage with Producers / Brand Owners	[MMC & SNP-initiated] / [BMC-not initiated]
SW4p		Authorisation of Waste Pickers	[not initiated]
SW4q		Issuance of ID Cards	[MMC-initiated] / [BMC & SNP-not initiated]
SW5	Adequacy of of Infrastructure		
SW5a		Waste Collection Trolleys	[30 Nos. Required] / [82 Nos. Available]
SW5b		Mini Collection Trucks	[9 Nos. Required] / [5 Nos. Available]
SW5c		Segregated Transport	[yes] / [95% area covered (Average)]
SW5d		Bulk Waste Trucks	[5 Nos. Required] / [2 Nos. Available]
SW5e		Waste Transfer points	[3 Nos. Required] / [4 Nos. Available]
SW5f		Bio-methanation units	[3 Nos. Required]
SW5h		Composting units	[20Nos. Required] / [1No. Available]

SW5i		Material Recovery Facilities	[3-used]
SW5k		Waste to Energy (if applicable)	[2 Nos. Required] / [1No. Available]
SW5l		Waste to RDF	[3 Nos. Required]
SW5m		Sanitary Land fills	[BMC & MMC -Not available] / [SNP -Land identified]
SW5n		Capacity of sanitary landfills	Nil

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SW5o		Waste Deposit Centers (DHW)	[BMC-Nil] / [MMC-2Nos. & SNP-2 Nos Available]
SW5p		Other facilities	[Nil]
SW6	Notification and Implementation of By-Laws		
SW6a		Notification of By-laws	[BMC-done] / [MMC & SNP - not initiated]
SW6b		Implementation of by-laws	[BMC-in progress] / [MMC & SNP-not initiated]
SW7	Adequacy of Financial Status of ULB		
SW7a		CAPEX Required	[INR 1.25 Crores]
SW7b		OPEX	[INR 30 Lakh per Year]
SW7c		Adequacy of OPEX	[No]

(ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		1.Bishalgarh Municipal Council (BMC) 2.Melaghar Municipal Council (MMC) 3.Sonamura Nagar Panchayat (SNP)
	Population		1.Bishalgarh Municipal Council - 21075 2.Melaghar Municipal Council - 19944 3.Sonamura Nagar Panchayat - 11141
PW1	Inventory of plastic waste generation		
PW1a		Estimated Quantity of plastic waste generated in District	[0.067MT/day]
PW2	Implementation of Collection		
PW2a		Door to Door collection	[MMC & SNP - 100%] / [BMC - partial 60%]
PW2b		Segregated Waste collection	[MMC & SNP - 100%] / [BMC - partial 90%]
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used]
PW2d		Authorization of PW pickers	[not initiated]
PW2e		PW collection Centers	[5 Nos.]
PW3	Establishment of linkage with Stakeholders		
PW3a		Established linkage with PROs of Producers	[not established]
PW3b		Established linkage with NGOs	[not established]

PW4	Availability of facilities for Recycling or utilization of PW		
PW4a		No. of PW recyclers	Nil
PW4b		No Manufacturers	[1Nos]
PW4c		No of pyrolysis oil plants	Nil

No.	Action Areas	Details of Data Requirement	Measurable Outcome
PW4d		Plastic pyrolysis	[Nil]
PW4e		Use in road making	[Nil]
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]
W5	Implementation of PW Management Rules, 2016		
W5a		Sealing of units producing < 50-micron plastic	[MMC & SNP - Partial] / [BMC - no action]
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited]
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented]
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners		
PW6a		No of Producers associated with ULBs	[None]
PW6b		Financial support by Producers / Brand owners to ULBs	[None]
PW6c		Amount of PRO Support	[Rs. Nil]
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[None]
PW6e		No of collection centers established by Producers / Brand owners to ULBs	[None]

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		1.Bishalgarh Municipal Council (BMC) 2.Melaghar Municipal Council (MMC) 3.Sonamura Nagar Panchayat (SNP)
	Population		1.Bishalgarh Municipal Council - 21075 2.Melaghar Municipal Council - 19944 3.Sonamura Nagar Panchayat - 11141 [Nos as per 2011 census]
CD1	Inventory of C&D waste generation		

CD1a		Estimated Quantity	[BMC-0.016 MT/Day] & [MMC - 5 Kg/Day]/ [SNP -Not estimated]
CD2	Implement scheme for permitting bulk waste generators		

No.	Action Areas	Details of Data Requirement	Measurable Outcome
CD2a		Issuance of Permissions by ULBs	[MMC & SNP - Initiated] / [BMC- Not initiated]
CD3	Establishment of C&D Waste Deposition centers		
CD3a		Establishment of Deposition Points	[MMC-Yes] / [BMC-No]/[SNP- Required]
CD3b		C&D Deposition point identified	[Yes]
CD4	Implementation of By- Laws for CD Waste Management		
CD4a		Implementation of By-laws	[MMC & SNP-notified] / [BMC-not notified]
CD4b		Collection of Deposition / disposal Charges	[MMC & SNP-Initiated] / [BMC- Not initiated]
CD5	Establishment of C&D Waste recycling plant or linkage with such facility		
CD5a		Establishment CD Waste Recycling Plant	[No facility exists]
CD5b		Capacity of CD Waste Recycling Plant	[Not available]

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		1.Bishalgarh Municipal Council (BMC) 2.Melaghar Municipal Council (MMC) 3.Sonamura Nagar Panchayat (SNP)
	Population		1.Bishalgarh Municipal Council - 21075 2.Melaghar Municipal Council - 19944 3.Sonamura Nagar Panchayat - 11141 [Nos as per 2011 census]
BMW1	Inventory of Biomedical Waste Generation		
BMW1a		Total no. of Bedded Hospitals	[18Nos.]
BMW1b		Total no. of non-bedded HCF	[3Nos]
BMW1c		Total no. Clinics	[6 Nos.]
BMW1d		No of Veterinary Hospitals	[2 Nos.]
BMW1e		Pathlabs	[28 Nos.]

BMW1f		Dental Clinics	[7 Nos
BMW1g		Blood Banks	[Nil]

BMW1h		Animal Houses	[No inventory]
BMW1i		Bio-research Labs	[No inventory]
BMW1j		Others	[No inventory]
BMW2	Authorization of HCFs by SPCBs / PCCs		
BMW2a		Bedded HCFs	[12 Nos Authorized]
BMW2b		Non-bedded HCFs	[10 Nos Authorized]
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)		
BMW3a		No of CBMWTFs	[1Nos]
BMW3b		Linkage with CBMWTFs	[BMC-Yes] / [MMC & SNP-No linkage]
BMW3c		Capacity of CBMWTFs	[Not adequate]
BMW3d		Requirements of CBMWTFs	[Required]
BMW3e		Captive Disposal Facilities of HCFs	[BMC-Deep burial pit-2 Nos. and harp piy-4 Nos. Nos] / [MMC-None]/[SNP-Pit has already constructed at Hospital for this purpose]
BMW4	Compliance by CBMWTFs		
BMW4a		Compliance to standards	[Not meeting]
BMW4b		Barcode tracking by HCFs / CBMWTFs	[BMC-50%]/[MMC & SNP-None]
BMW4c		Daily BMW lifting by CBMWTFs	[0 Kg / day]
BMW5	Status of Compliance by Healthcare Facilities		
BMW5a			Data not available
BMW5b		Linkage with CBMWTFs	[BMC-partial]/ [MMC & SNP-None]

(v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
HW1	Inventory of Hazardous Waste		
HW1a		No of HW Generating Industry	[Nil]
HW1b		Quantity of HW	[0.005MT/Day]
HW1c		Quantity of Incinerable HW	[2.020MT/Day]
HW1d		Quantity of land-fillable HW	[1.825MT/Annum]

HW1e		Quantity of Recyclable / utilizable HW	[0.425MT/Annum]
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites		

No.	Action Areas	Details of Data Requirement	Measurable Outcome
HW2a		No of HW dumpsites	[[None]
HW2c		Probable Contaminated Sites	[1Nos]
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorized	[Nil]
HW3b		Display Board of HW Generation in front of Gate	[Nil]
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	[Exists-1 No. (MMC)] / [Sent to Other District within State-1 Nos. (BMC)]
HW3b		Industries linkage with TSDF	[Nil]
HW4	Linkage of ULBs in District with Common TSDF		
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	[MMC-Yes] / [BMC & SNP-No]

(vi) E-Waste WasteManagement

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW1	Status of facilitating authorized collection of E-Waste		
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	[No]
EW1c		Collection centers established by ULB in District	[None]
EW1d		Collection centers established by Producers or their PROs in the District	[None]
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	[No]
EW1f		No authorized E-Waste recyclers / Dismantler	[None]
EW2	Status of Collection of E-Waste		
EW2a		Authorizing E-Waste collectors	[None]

EW2b		Involvement of NGOs	[No]
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	[No]

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	[No]
EW4	Control E-Waste related pollution		
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	[No]
EW4b		Does the administration closed illegal E-Waste recycling in the District	[No]
EW4c		No of actions taken to close illegal trading or processing of E-Waste	[Nos.]
EW5	Creation of Awareness on Waste handling and dispo		
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	[MMC - Yes] / [SNP - No]
EW5c		Does District Administration conducted any District level Awareness Campaigns	[BMC & MMC - Yes] / [SNP-No]

2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ1	Inventory of water resources in District		
WQ1a		Rivers	[1Nos] and [Length in Km-3.5 Km.]
WQ1b		Length of Coastline	[NA]
WQ1c		Nalas/Drains meeting Rivers	[16 Nos]
WQ1d		Lakes / Ponds	[14Nos] and [Area in Hectares-101.999 Hectares]
WQ1e		Total Quantity of sewage and industrial discharge in District	[Automatic] (SW1a+IW1b)
	Control of Groundwater Water Quality		
WQ2a		Estimated number of bore-wells	[2345Nos]
WQ2b		No of permissions given for extraction of groundwater	[2343Nos]

WQ2c		Number of groundwater polluted areas	[BMC-Nil]/MMC & SNP-Data not available]
WQ2d		Groundwater Availability	[MMC & SNP-adequate] / [BMC-not adequate]
WQ3	Availability of Water Quality Data		
WQ3a		Creation of monitoring cell	[BMC-Yes] / [MMC & SNP-No]

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ3b		Access to Surface water and groundwater quality data at DM office.	[Available] or [Not available]
WQ4	Control of River side Activities		
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled]
WQ4b		Dumping of SW on river banks	[Fully Controlled]
WQ4c		Control measures for idol immersion	[Measures taken]
WQ5	Control of Water Pollution in Rivers		
WQ5a		Percentage of untreated sewage	--
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored] / [Not monitored] [not applicable]
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	[NA]
WQ6	Awareness Activities		
WQ6a		District level campaigns on protection of water quality	[NA]
WQ6b	Oil Spill Disaster Contingency Plan		
WQ6a		Creation of District Oil Spill Crisis Management Group	[Not Created]
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	[Not Prepared]
WQ7	Protection of Flood plains		
WQ7a		Encroachment of flood plains is regulated.	[Yes]
	Rainwater Harvesting		
WQ8a		Action plan for Rain water harvesting	[MMC & SNP-Implemented] / [BMC-Not implemented]